

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6694- JK (LD) of 2026
DATED:- 03 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of Delhi at New Delhi/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

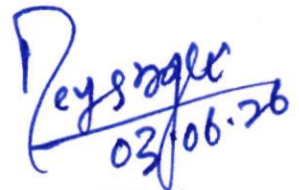
Commissioner/Secretary to Government

Dated:- 03.06.2026

No:-LAW-OIC/6/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Power Development Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


03/06.26

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.6694- JK (LD) of 2026 dated 03.06.2026

S.No	Case No & Title	OIC
1	O.A. No. 1666/2025 titled Sushma Parihar V/S Union Territory of J&K and others.	Ms. Misbah Arjumand, Under Secretary, PDD,
2	O.A/288 of 2026 titled Mohd Irshad & Ors vs UT of JK Ors	Sh. Suresh Kumar. Executive engineer CI&D DIVISION JKSPDC Jammu (Mob. No. 6005210879)
3	SWP NO 2218/2018 Titled Karamjeet Sharma & Ors VS state of J&K and Ors	Mr. Gopal Singh Singh Executive Engineer, EPD BHEP (Mob. No. 9419155397)
4	CCP(D) NO 17/20 IN LPA OW NO 47/2006, CM NO 2822 OF 2026 titled Ravish Trehan Vs Sh Atal Dulloo & Ors.	Sh Sukh Dev Singh Samyal MD JKSPDC (Mob. No. 9419135711)

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